

9.3.90

Hon. D.K. Agrawal, J.M.

Hon. K. Obayya, A.M.

Shri R.K. Pandey , brief holder of
Shri B.P. Srivastava, counsel for the applicant.

Shri A.K. Shukla for respondents.

Shri R.K. Pandey has made an endorsement
on the back of the writ petition that he does not
want to press the writ petition. Therefore, the writ
petition is dismissed as not pressed with no order
as to costs.

A.M.

Jee
J.M.

Shakeel/

Copy of order Issued

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